

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

6(ND)16

CORAM:

**PRESENT: MR. L.N. GUPTA
HON'BLE MEMBER(T)**

**CH. MOHD. SHARIEF TARIQ
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.10.2019**

**NAME OF THE COMPANY: Sh. Mukehs Thareja V/s. M/s. Thareja Metal Pvt.
Ltd. & ors.**

SECTION OF THE COMPANIES ACT: 397/398

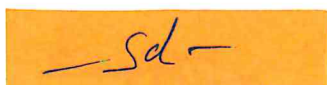
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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For the Petitioner: Advocate

For the Respondent: Advocate

ORDER

Renotify the matter on 8th November, 2019.



**(L.N. Gupta)
Member (T)**



**(Ch. Mohd. Sharief Tariq)
Member (J)**